

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2646
ANSWERED ON:29.03.2012
COMMITTEE ON LAND REFORMS
Singh Smt. Meena

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Committee constituted by the Government for suggesting land reforms has submitted its report to the Government;
- (b) if so, the details thereof;
- (c) whether the Government has taken a decision to implement the measures suggested in the report; and
- (d) the time by which the Government is likely to implement these concrete measures regarding land reforms in future?

Answer

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI SISIR KUMAR ADHIKARI)

(a)&(b) Yes, Sir. The 'Committee on State Agrarian Relations and the Unfinished Task in Land Reforms' constituted under the Chairmanship of Minister of Rural Development has submitted its report. The details of the report are available on the website of this Department www.dolr.nic.in.

(c) & (d) The Committee has submitted its report for consideration of the 'National Council for Land Reforms' constituted under the chairmanship of the Prime Minister for its consideration and direction. In the mean-time, it has been decided that the recommendations of the committee may be examined by an appropriate Committee of Secretaries (CoS) before these are placed for consideration of the 'National Council for Land Reforms'. The CoS has submitted its recommendations on the Report which are being placed before the Council. The decisions of the Council on various land reforms issues will give a fresh impetus to the land reforms programmes in the States.